

गवर्नमेंट का यह सबजेक्ट है। स्टेट गवर्नमेंट से बात करनी होगी। उनसे बात करने के बाद ही मैं कोई डफिनिट जवाब आप को दे सकता हूँ।

श्री आर० एन० राकेश : उस गवर्नमेंट और उस पुलिस पर तो भरोसा ही नहीं है, इस लिए आप से अनुरोध किया जा रहा है कि जो फर्जी एनकाउन्टर हो रहे हैं उसकी आप जांच करवा लीजिए। संसद सदस्यों की एक कमेटी बना कर उसकी आप एनक्वायरी करा लीजिए।

श्री जैल सिंह : अपनी एजेंसी से तो हम एनक्वायरी करवा लेंगे। लेकिन उसके ऊपर विचार करना पड़ेगा और स्टेट गवर्नमेंट के साथ मशविरा करना होगा।

श्री ए० के० राय : आप एक स्पेशल होमगार्ड तो हरिजनों का बना सकते हैं टास्क फोर्स के माफिक जो कम्यून्ल रायट्स का मुकाबिला करे, इस में आप को कौन रोकता है? आप सी आर पी एफ बनाते हैं, बी एस एफ बनाते हैं, कितनी चीजें बनाते हैं, एक ऐसी फोर्स भी बनाइये।

श्री राम विलास पासवान : देवली का जो आफिसर इंचार्ज है उसके वहाँ से हटाइए, वह सब घटना के एविडेंस को खत्म कर रहा है।

श्री जैल सिंह : बाबू जगजीवन राम जी ने कुछ सुझाव दिए हैं। मैं उसके चर्चा तो करता लेकिन वह चले गए। आज के हाउस में मैंने यह जरूर देखा कि मेम्बरों में जजबा तो बहुत है, सलाह मशविरा भी बहुत अच्छा दिया लेकिन मेम्बरों की इस बात को मैं नहीं समझ पाया कि खुद बोल गए और उसके बाद छुट्टी कर गए। आप जब बोले हैं तो जिन को और बोझना है उनको भी सुन कर जाना

चाहिए। तो अब मेरा खयाल है कि मैं कोई हाउस का वक्त जाया न करूँ और ज्यादा वक्त उसका अब न लूँ क्योंकि जिन को सुनना था वह तो चले गए।

श्री राम विलास पासवान : कुछ लोगों को छोड़ कर केवल हरिजन लोग हैं।

श्री जैल सिंह : बस, मैंने समाप्त कर दिया।

DR. SUBRAMANIAM SWAMY: I wish you a merry Christmas.

MR. DEPUTY SPEAKER: There have been precedents. We can continue it. There is no harm.

(Interruptions)

MR. DEPUTY SPEAKER: Now it is completed.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBAIAH): Before you conclude, we have to convey to you and to the House a merry Christmas.

MR. DEPUTY SPEAKER: There is an announcement to be made.

(Interruptions)

00.07 hrs. (25-12-81)

ARREST AND RELEASE OF MEMBERS

MR. DEPUTY SPEAKER: I have to inform the House that the Speaker has received the following communications dated 24 December, 1982, from the Deputy Commissioner of Police, New Delhi District, New Delhi, today:—

(i)

"I have the honour to inform you that I have found it my duty in the exercise of my powers that Sarvashri T.S. Negi, Ram Lal

Rahi, Chaudhury Multan Singh and Shri Jaipal Singh Kashyap, Members of Lok Sabha who along with their other party workers voluntarily violated prohibitory orders promulgated under Section 144 Cr. C.P. on Raj Path-Rafi Marg crossing at about 2.45 P.M. be arrested in case FIR No. 661 dated 24-12-81 under Section 188 IPC, Police Station Parliament Street, New Delhi.

They are at present being kept at Police Station Mandir Marg, New Delhi and are being produced before the Metropolitan Magistrate, New Delhi, shortly."

(ii)

"Kindly refer to this office letter dated 24-12-81, informing you that Sarvashri T.S. Negi, Ram Lal Rahi, Chaudhary Multan Singh and Shri Jaipal Singh Kashyap, Members of Lok Sabha were arrested in case FIR No. 661 dated 24-12-81, under Section 188 IPC, Police Station Parliament Street, New Delhi.

They were produced in the Court of Metropolitan Magistrate, New Delhi at Police Station Mandir Marg at 18.25 hours on 24-12-81. The Court released them after administering a warning."

PROF. MADHU DANDA-VATE (Rajapur): Every communication should be shared with the House.

The Minister of State in the Ministry of Home Affairs and Department of Parliamentary Affairs (Shri P. Venkatasubbarah) : I convey to you and to the House a merry Christmas and also sincerely thank you for having conducted the proceedings so patiently.

SHRI CHANDRAJIT YADAV (Azamgarh) : We are adjourning it on the 25th December, 1981.

The Minister of Parliamentary Affairs and Works and Housing (Shri Bhishma Narain Singh) : The House can decide to extend the time.

MR. DEPUTY SPEAKER : I think, well, there are precedents. We can say that the sitting is from 24th December, and we have completed it.

SHRI CHANDRAJIT YADAV : But we are adjourning it on the 25th of December. Let the record be straight.

MR. DEPUTY SPEAKER : Do you now that we are governed by precedents?

SHRI CHANDRAJIT YADAV : What is that precedent? But it is a fact that we are adjourning it on the 25th; it is on record.

MR. DEPUTY SPEAKER : This is what you have said. You have brought it to our notice, Mr. Yadav. In these things, we are guided by Precedents.

On behalf of the Speaker, all the panel Chairmen and my own, I thank all the hon. Members for the very kind cooperation that was extended to us in conducting the deliberations of the House. I wish you a Happy New Year.

SHRI P. VENKATASUBBAIAH : Convey our greetings to the Speaker.

MR. DEPUTY SPEAKER : The House stands adjourned *sine die*.

00.10 hrs. (25-12-81).

The Lok Sabha adjourned sine die.